

## POST AND TELEGRAPH OFFICES

658. **Shri Bhakt Darahan:** (a) Will the Minister of **Communications** be pleased to state what is the total amount of money provided in the budget for 1953-54 for opening additional Post Offices, Telegraph Offices, Telephone Exchanges and Public Call Offices?

(b) What lump sum allotments have been made to each Circle for this purpose?

**The Minister of Communications (Shri Jagjivan Ram):** (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

## LATE RUNNING OF REWARI-DELHI TRAIN

659. **Shri Velayudhan:** (a) Will the Minister of **Railways** be pleased to state whether it is a fact that the metre gauge train No. 2 BDR running between Rewari-Delhi is running late since the inclusion of this section in the Northern Zone?

(b) Is it a fact that complaints were registered in the complaint book of the Station Master, Delhi by the passengers on the 24th November, 1953?

(c) If so, what action has been taken by the railway authorities?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Information regarding the running of train No. 2BDR prior to regrouping is not readily available. In the circumstances, it is not possible to compare its punctuality in the post-regrouping period with that in the pre-grouping period. It is, however, true that there has been a slight set-back in the punctuality of this train mainly due to engineering restrictions.

(b) Yes.

(c) The points raised in the complaint are under investigation. In the meantime, it has been arranged that with effect from 1st January 1954, the train will be timed to start 15 minutes

earlier from Rewari so that even after the loss of time on account of engineering restrictions, it can be at Delhi to its present scheduled arrival time.

## DETENTION OF TRAINS

660. **Shri Velayudhan:** (a) Will the Minister of **Railways** be pleased to state whether it is a fact that the Railway Magistrates and the special checking staff often detain Passenger and Mail trains?

(b) What provisions have been made by the Railway Authorities for the safety of passengers when trains are detained in the mid jungle and for the timely arrival of trains for those passengers who have to change to other trains?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Trains are sometimes stopped between stations for surprise check of tickets.

(b) The spot selected for stopping trains for making surprise checks is in a locality which is not dangerous. Besides, the checking party includes a posse of about a dozen police-men, in addition to a similar number of watchmen and ticket checking staff, which ensures adequate safety.

Only such trains are normally stopped for these checks, which are not running late, or are not likely to miss connections.

## B. C. G. VACCINATION CENTRES

661. **Shri D. C. Sharma:** (a) Will the Minister of **Health** be pleased to state how many B.C.G. Vaccination Centres are established in the country at present?

(b) What is the annual expenditure incurred on these centres?

(c) What part of this expenditure is borne by the Central Government and what part by the State Governments?

(d) How many persons on an average are vaccinated every month?

(e) How many persons have so far been vaccinated?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Generally there are no fixed B.C.G. Vaccination Centres as such. There are only B.C.G. teams moving from area to area according to a scheduled plan. On the 30th September, 1953, there were 107 B.C.G. teams operating in the various States in India, of which 73 were technician teams (each consisting of 1 doctor and 6 technicians) and 34 ordinary teams (each consisting of 1 doctor and 1 or 2 nurses). In addition to these teams there are three static B.C.G. Centres located each at the anti-tuberculosis centres at Delhi, Patna and Trivandrum.

(b) A statement showing the actual expenditure incurred by the State Governments on B.C.G. teams during the year 1952-53 is placed on the Table of the House. [See Appendix VI, annexure No. 39.]

(c) The whole of the expenditure on the B.C.G. teams is borne by the State Government concerned.

(d) 3,04,500 (This is the monthly average for 1953-54).

(e) 72,24,584 (up to 31st October 1953).

MICA LABOUR WELFARE COMMITTEE,  
NELLORE

**662. Shri Nanadas:** (a) Will the Minister of Labour be pleased to state how the Mica Labour Welfare Committee, Nellore was constituted?

(b) Who are its present members?

(c) Is a representative of the 'Gudur Division Mica Workers Union' on the Committee?

**The Minister of Labour (Shri V. V. Giri):** (a) The Mica Mines Labour Welfare Fund Advisory Committee, Nellore, was constituted under section 4 of the Mica Mines Labour Welfare Fund Act, 1946, read with sub-rule (2) of rule 3 of the Mica Mines Labour Welfare Fund Rules, 1948.

(b)—

- (1) Shri D. Basavaraju, Collector of Nellore—*Chairman*.
- (2) The President of the District Board, Nellore. (Seat vacant as Board has been superseded).
- (3) Shri K. Shanmugam, Member of the State Legislature.
- (4) Shri O. Venkatachalam, Regional Labour Commissioner, Madras. } Representative of the Central Government
- (5) Shri B. Ramachandra Reddi—*Vice Chairman*. } Representing mica mine owners.
- (6) Shri T. Rami Red }
- (7) Shri Vedagiri Subba ramaih. } Representing workmen employed in the mica mining industry.
- (8) Shri S.V. Ramana Sarma. }
- (9) Shrimati T. Munamma } Woman representative.

(c) No.

PAYMENT OF SUGAR-CANE PRICES

**663. Shri Bishwa Nath Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of sugarcane price which is to be paid to the growers by the different sugar factories (separately) of District Deoria (U.P.) for sugar-cane supplied to them in 1950-51, 1951-52 and 1952-53; and

(b) the steps taken by Government for the payment of the price?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) A statement giving the required information is laid on the Table of the House. [See Appendix VI, annexure No. 40.]

(b) The State Government is taking all possible steps to have the arrears liquidated as early as possible.

ZONAL DELIVERY MAPS

**664. Shri Heda:** Will the Minister of Communications be pleased to state:

(a) for how many cities zonal delivery maps have been brought out;

(b) the cities for which preparation of such a map is under consideration; and

(c) the reasons for delay, if any, in this work?